

**Anti-Sea Erosion work in Kerala**

792. **Shri A. K. Gopalan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have undertaken to finance the anti-sea erosion programme in Kerala;

(b) if so, the total amount provided by the Central Government for the implementation of the scheme during 1966-67;

(c) the areas which are newly affected by Sea erosion due to the recent cyclone in December, 1965; and

(d) the total estimated amount required for the anti-sea erosion programme in Kerala?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) It has been decided to treat the anti-sea erosion programme in Kerala as a Centrally-sponsored scheme in the Fourth Plan.

(b) An outlay of Rs. 75 lakhs has been proposed for 1966-67.

(c) The areas affected by the sea erosion in Kerala due to the cyclone in December, 1965, are Verkala in Trivandrum District, Chavara and Koilthottam in Quilon District, Thottapally and Purakad in Alleppey District, Vypeen and Chellanam in Ernakulam District, Mattool, Thalai, Dharmadam, Chalil, Gopalpettah, Azheekal and Payyambalam in Cannanore District, Quilandy Beach, Cheriamangad, Tanur, Madapilly and Kollam Beach in Kozhikode District.

(d) It has been estimated by the State Government that on an average, one mile of coastal protection work, based on the suggestions made by the American experts, would involve an expenditure of Rs. 20 to 25 lakhs. On this basis the total cost of protecting the entire coastline exposed to erosion would roughly be Rs. 40 to 50 crores.

**Electricity Problem in Trichur**

793. **Shri A. K. Gopalan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware that the management of Sitharam Mills, Trichur has agreed to lend the stepping up transformer and generator to the Municipal engineering authorities, Trichur;

(b) whether the Municipal engineering authorities have asked for permission of the Electricity Board for using this transformer and generator; and

(c) if so, the Government's reaction thereto?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) The management of Sitharam Mill, Trichur, had offered to lend a 500 KVA generating set to the Municipal authorities, Trichur.

(b) The Municipal authorities sought the approval of the State Government for utilising this generating set for power generation. The Government in turn sought the technical advice of the Electricity Board authorities.

(c) The Electricity Board authorities, after having studied all the technical and financial aspects of the scheme, found it to be quite uneconomical and unsuitable and hence advised the State Government to decline the offer. The State Government accepted this recommendation.

**Tube-wells in Punjab**

794. **Shri Hem Raj:**  
**Shri Daljit Singh:**

Will the Minister of Irrigation and Power be pleased to state:

(a) the number of tube-wells sanctioned for energisation for agricultural purposes in Punjab in 1965-66 and